

LD-VC-CW-306 -2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-306 -2020
with
LD-VC-OCW- 168-2020

**Matches Goa and ors. Thr. Its
Chairman and Directors**

..... Petitioner

V e r s u s

Irwin Soares and anr.

..... Respondents

Mr. S. G. Desai, Senior Advocate with Adv. Sanman Keny for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th November, 2020.

ORDER:

Issue notice to the respondents, returnable on 4/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-